

**VENKATA NAGA LAKSHMI COTTON TRADERS**B-8, INDUSTRIAL ESTATE, AMARAVATHI ROAD,
GUNTUR - 522 034.

Ref.

Date.....

To,
Vijai Spinners (RJPM) Pvt Ltd,
Rajapalayam,
Tamilnadu.

Sub: Balance due and Interest particulars regarding.

Ref: Your Office letter from Mr A.Arumugam dated 27-10-2022

Dear Sir,

In reference to the above cited subject, we hereby bring to your notice that as per our Court Notice stating that the principal balance amount is Rs.15,81,989/- and interest as on 10/08/2015 is 8,19,599/- i.e., total of Rs. 24,01,588/-. And as of now i.e., 23/11/2022 the total due amount is 51,78,506/- including interest amount for the same.

And more over your firm has to account interest for financial years at the end of 31st March of every year and TDS has to be deducted and to be deposited in our PAN and must inform us in this regard, which has not done by you so far. If you make payment along with interest as per calculated sheet attached to this letter we will be grateful to you.

Hence please do the needful in this regard at the earliest.

Thanking you sir

For Venkata Naga Lakshmi Cotton Traders
[Signature]
U.S.A. HOLDER
Yours faithfully
Proprietor

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

01-11-2022

To

Sri Arumugam Arumugam
Liquidator of M/s Vijai Spinners (RJPM) Pvt Ltd,
Having office at 1/56, Market Road, Devi Stores 1st Floor,
Kelambakkam - 603103, OMR, Chennai.
Reg. No. IBBI/PA-003/IP-N00094/2017-18/10936.

From

Vijaya Lakshmi Ginning Factory
Power of Attorney Agent Mr. R. Subbiah
No.18, Pugalendhi Road
Rajapalayam 626 117

Subject: Submission of proof of claim in respect of the liquidation of M/s Vijai Spinners (RJPM) Private Limited under the Insolvency and Bankruptcy Code, 2016.

Sir,

I, Mr. R. Subbiah, hereby submits this proof of claim in respect of the liquidation of M/s Vijai Spinners (RJPM) Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Vijaya Lakshmi Ginning Factory Power of Attorney Agent Mr. R. Subbiah
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	No.18, Pugalendhi Road Rajapalayam 626 117
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : Rs.71,40,000 INTEREST : NIL TOTAL CLAIM : Rs.71,40,000
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Lease Deed dated 19-07-2018, entered between Operational Creditor and Corporate Debtor
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Nil
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The Corporate Debtor is liable to pay balance rent from 01.01.2020 to 31.10.2022 for the Premises leased in terms of Lease Deed dated 19-07-2018
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA

8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NA
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NA
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	M/s.Vijayalakshmi Ginning Factory A.C. No.50200015808833, IFSC Code - HDFC0000775, Rajapalayam Branch.
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Lease Deed dated 19-07-2018, entered between Operational Creditor and Corporate Debtor

Signature of operational creditor or person authorized to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

**For VIJAYALAKSHMI
GINNING FACTORY**

R. Subbiah

Power of Attorney Agent.

Name in BLOCK LETTERS: VIJAYA LAKSHMI GINNING FACTOR POWER OF ATTORNEY AGENT MR. R. SUBBIAH

Position with or in relation to creditor SELF

Address of person signing: AADHAR CARD

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

SCHEDULE II**FORM C****PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

17.10.2022

To

Sri Arumugam Arumugam
Liquidator of M/s Vijai Spinners (RJPM) Pvt Ltd,
Having office at 1/56, Market Road, Devi Stores 1st Floor,
Kelambakkam - 603103, OMR, Chennai.
Reg. No.IBBI/IPA-003/IP-N00094/2017-18/10936.

From

Mr. G.A. Abhimanyu Raja
No.155-C, Madasamy Koil St,
Rajapalayam 626 117


Subject: Submission of proof of claim in respect of the liquidation of M/s Vijai Spinners (RJPM) Private Limited under the Insolvency and Bankruptcy Code, 2016.

Sir,

I, Mr. G.A. Abhimanyu Raja, hereby submits this proof of claim in respect of the liquidation of M/s Vijai Spinners (RJPM) Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALLTHE PARTNERS OR THE INDIVIDUAL)	Mr. G.A. Abhimanyu Raja
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	No.155-C, Madasamy Koil St, Rajapalayam – 626 117.
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : Rs . 4 , 64 , 42 , 600 INTEREST : ----- TOTAL CLAIM : Rs . 4 , 64 , 42 , 600
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Lease Deed dated 01.10.2013, entered between Operational Creditor and Corporate Debtor
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Nil
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The Corporate Debtor is liable to pay balance rent for the Premises leased by me in terms of Lease Deed dated 01.10.2013 upon deducting the advances made by the Corporate Debtor to the Operational Creditor and his wife Mrs. Subhashini.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	G.A.Abimanyu Raja : Rs. 79,43,810/- A.Subhashini : Rs. 56,80,120/- Total : <u>Rs.1,36,23,930/-</u>
8.	DETAILS OF ANY RETENTION OF TITLE INRESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NA

8A.	WHETHER SECURITY INTEREST RELINQUISHED	NA
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Mr. A. Abimanyu Raja A.C. No.07751000026253, IFSC Code - HDFC0000775, Rajapalayam Branch.
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Lease Deed dated 01.10.2013, entered between Operational Creditor and Corporate Debtor

Signature of operational creditor or person authorised to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor) 

Name in BLOCK LETTERS: **G.A. ABIMANYU RAJA**

Position with or in relation to creditor SELF

Address of person signing: AADHAR CARD

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



தமிழ்நாடு தமில்நாடு TAMIL NADU 17.10.2022 16AC 597148

M. சிவகாமிதேவி

M. சிவகாமிதேவி
முத்திரைதாள் விற்பனையாளர்
இராஜபாளையம்.
உரிமம் எண்: 3730 / ஆ1 / 2010-18

Gr. A. Abimanyu Raja
Rajapalayam

AFFIDAVIT

I, Mr. G.A. Abimanyu Raja, son of Mr. Arjuna Raja, aged about 70 years, residing at No.155-C, Madasamy Kovil Street, Rajapalayam - 626117, do solemnly affirm and state as follows:

1. The above named corporate debtor was , at liquidation commencement date , that is, the 19th day of September, 2022 and still is, justly and truly indebted to me the sum of Rs.3,28,18,670/- (Rupees Three Crores Twenty Eighty Lakhs Eighteen Thousand Six Hundred and seventy only).
2. In respect of my claim of the said sum, I have relied on and the documents specified below:
"Lease Deed dated 01.10.2013, entered between Operational Creditor and Corporate Debtor".
3. The said documents are true valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Rajapalayam on the 17th day of October, 2022

Before me,

Notary/Oath Commissioner

R.THANGADURAI B.Sc., B.L.,
Advocate & Notary
M.S.No:1358/97
54, Thiruvalluvar Street
RAJAPALAYAM- 626 117
Cell : 94434 09028

Deponent's signature

भारतीय गैर न्यायिक

बीस रुपये

रु.20

भारत

Rs.20

TWENTY
RUPEES

INDIA

INDIA NON JUDICIAL

தமிழ்நாடு தமில்நாடு TAMIL NADU 17.10.2022 16AC 597149

M. சிவகாமிதேவி

M. சிவகாமிதேவி
முத்திரைதாள் விநிபனையாளர்
இராஜபாளையம்.
உரிமம் எண். 5730 / ஆ1 / 2010-18

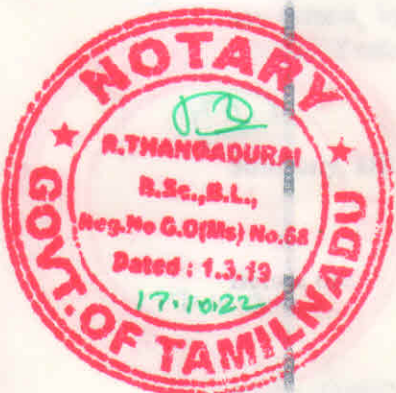
St. A. Abimanyu Raja
Rajapalayam

VERIFICATION

I, the Deponent herein above, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from.

Verified at Rajapalayam on this the 17th day of October, 2022

Deponent's signature



R. THANGADURAI B.Sc., B.L.,
Advocate & Notary
M.S.No:1358/97
54, Thiruvalluvar Street
RAJAPALAYAM- 626 117
Cell : 94434 09028

SOLEMNLY AFFIRMED BY THE
DEPONENTS HAVING READ THE
CONTENTS IN Exhibit
ADMITTING THE SAME TO BE
TRUE AND SIGNED/AFFIXED LEFT
THUMP IMPRESSION IN MY
PRESENCE AT RAJAPALAYAM
ON 17.10.22

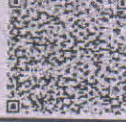
Deponent's signature



भारत सरकार
GOVERNMENT OF INDIA



அபிமன்யுராஜா அர்ஜுன்ராஜா
Abimanyuraja Arjunaraja
பிறந்த நாள் / DOB : 14/11/1952
ஆண் / MALE



7157 3373 5612

ஆதார் - சாதாரண மனிதனின் அதிகாரம்



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

முகவரி:
S/O: அர்ஜுன்ராஜா, 155-சி,
மடாசாமிகோவில் தெரு,
இராஜபாளையம்,
ராஜபாளையம், விருதுநகர்,
தமிழ்நாடு, 626117

Address:
S/O: Arjunaraja, 155-C,
MADASAMY KOVIL STREET,
RAJAPALAYAM, Rajapalayam,
Virudhunagar, Tamil Nadu,
626117



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P.O. Box No. 1947,
Bengaluru-560 001

Arjunaraja